

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 11<sup>th</sup> APRIL, 2013**

No. 92 A: In terms of State Government's Resolution No. 6/Stha.-Vividh-009-08/04 Ka. 6429/Ranchi dated 15<sup>th</sup> December, 2004 of the Department of Personnel, Administrative Reforms & Rajbhasha, Ranchi read with resolution of the Finance Department, Government of Jharkhand contained in the memo No. 6/s-4(P.R)-03/2010/1990-Vi- dated 29.06.2010 regarding grant of promotion under the Assured Career Progression Scheme (A.C.P.) the Court have been pleased to grant 1<sup>st</sup> A.C.P. in the Pay Scale of Rs. 10,750 – 14,900 (revised as Rs. 33090-45850 w.e.f. 01.01.2006) on completion of 5 years of satisfactory and regular service and 2<sup>nd</sup> A.C.P. in the pay scale of Rs. 12,850 – 17,550 (revised as Rs. 39530-54010 w.e.f. 01.01.2006) on completion of 10 years of satisfactory and regular service to the following judicial officers of the Civil Judge Junior Division Cadre, named in Column no. 2, from the date mentioned against their names in Column no. 3 and 4 respectively.

Sl. No.	Name of the judicial officer with designation and present place of posting	Date of grant of 1 <sup>st</sup> ACP in the pay scale of Rs. 10,750 – 14,900 (revised as Rs. 33090-45850 w.e.f. 01.01.2006) on completion of five years of regular service	Date of grant of 2 <sup>nd</sup> ACP in the pay scale of Rs. 12,850 – 17,550 (revised as Rs. 39530-54010 w.e.f. 01.01.2006) on completion of ten years of regular service
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
01	Sri Satya Nath Sinha, C.J.M., Dumka	01.01.1996	04.12.1996
02	Sri Lal Bihari Retd. Secretary DLSA, Godda	01.01.1996	23.03.2000
03	Sri Pankaj Kumar No.II, Civil Judge (Sr. Div.)-I-cum ACJM-cum Sec, DLSA, Godda	07.01.2001	07.01.2006
04	Sri Sudhanshu Kumar Shashi, Civil Judge, (Junior Division), Daltonganj		27.05.2012
05	Sri Satyapal, S.D.J.M., Hazaribagh UOT to Khunti	10.06.2007	10.06.2012
06	Sri Dhruva Chandra Mishra, Judicial Magistrate, Madhupur		31.05.2012
07	Sri Rajeev Kumar Sinha, Civil Judge, (Junior Division), Koderma (UOT to Hazaribagh)		01.06.2012
08	Sri Sanjay Kumar No.I, Civil Judge, (Junior Division), Bermo at Tenughat (UOT to Daltonganj)		29.05.2012
09	Sri Anil Kumar Mishra No.2, Civil Judge, (Junior Division), Bokaro		01.06.2012
10	Sri Ramesh Kumar, Civil Judge, (Junior Division), Dhanbad		30.05.2012

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01	02	03	04
11	Sri Martand Pratap Mishra, Civil Judge, (Junior Division), Dhanbad		31.05.2012
12	Sri Rama Shanker Singh, S.D.J.M., Koderma		01.06.2012
13	Sri Shambhu Lal Shaw, Civil Judge, (Junior Division), Garhwa		06.06.2012
14	Sri Kaushal Kishor Jha No. 2 , S.D.J.M Dhanbad (UOT to Daltonganj)		28.05.2012
15	Md. Taufiqul Hassan, Railway Judicial Magistrate, Madhupur (Deoghar)		30.05.2012
16	Sri Rajkamal Mishra, S.D.J.M., Jamshedpur		01.06.2012
17	Sri Radha Krishan, Registrar, Sahebganj (UOT to Dumka)		01.06.2012
18	Sri Rama Kant Mishra, Registrar, Godda		31.05.2012
19	Sri Ajit Kumar Singh, Registrar, Seraikella		06.06.2012
20	Sri Sanjay Kumar Singh No.I, S.D.J.M., Bokaro		01.06.2012
21	Sri Anuj Kumar, Civil Judge, (Junior Division), Giridih		30.05.2012
22	Sri Rajeev Anand, Railway Judicial Magistrate, Dhanbad, (UOT to Koderma)		27.05.2012
23	Sri Subhash, J. M., Dhanbad		28.05.2012
24	Sri Syed Saleem Fatmi, J. M., Koderma		31.05.2012
25	Sri Amitesh Lal, Registrar, Ranchi		28.05.2012
26	Sri Ravi Ranjan, J.M.-cum-P.M. JJB, Hazaribagh (UOT to Giridih)		29.05.2012
27	Sri Arvind Kumar No.I, S.D.J.M., Lohardaga (UOT to Ranchi)		01.06.2012
28	Sri Biresh Kumar , J.M., Godda		29.05.2012
29	Sri Sanjay Kumar Upadhyay, J.M.-cum-P.M. JJB, Sahebganj		03.06.2012

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01	02	03	04
30	Sri Shesh Nath Singh, Registrar, Lohardaga		29.05.2012
31	Sri Kamal Kumar Srivastava, Registrar, Jamshedpur		06.06.2012
32	Smt. Prem Lata Tripathi, S.D.J.M.-cum-P.M. JJB, Daltonganj (UOT Giridih)		01.06.2012
33	Sri Rajesh Kumar, Civil Judge (Junior Division), Hazaribagh		28.05.2012
34	Sri Sanjeev Kumar Das, Registrar, Deoghar (UOT to Ranchi)		27.05.2012
35	Sri Dinesh Rai, S.D.J.M., Godda		11.06.2012
36	Sri Anil Kumar Pandey, S.D.J.M., Garhwa		04.06.2012
37	Sri Sanjay Pratap, S.D.J.M., Khunti		01.06.2012
38	Sri Rajiv Ranjan, J.M.-cum-P.M. JJB, Lohardaga (UOT to Ranchi)		31.05.2012
39	Sri Om Prakash, S.D.J.M., Chaibasa (Porahat)		29.05.2012
40	Sri Janardan Singh, Registrar, Garhwa		01.06.2012
41	Sri Gopal Pandey, S.D.J.M., Latehar		11.06.2012
42	Sri Dhananjay Kumar, J.M.-cum-P.M. JJB, Godda		29.05.2012
43	Md. Abdul Naseer , Registrar, Gumla (UOT to Hazaribagh)		29.05.2012
44	Smt. Shweta Kumari, J.M., Ranchi		06.06.2012
45	Sri Sanjay Kumar No.2, Registrar-cum-Addl. Railway Magistrate, Dhanbad		28.05.2012
46	Sri Sujit Kumar Singh, S.D.J.M., Seraikella		31.05.2012
47	Sri Rajni Kant Pathak, Civil Judge (Junior Division)-cum- P.M. JJB, Khunti (Ranchi) UOT to Dhanbad		29.05.2012
48	Smt. Sanjeeta Srivastava, J.M.-cum-P.M. JJB, Jamshedpur		10.06.2012

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01	02	03	04
49	Sri Pawan Kumar, J.M., Garhwa (UOT to Jamshedpur)		31.05.2012
50	Sri Manoj Chandra Jha, Railway Judicial Magistrate, Sahebganj		15.06.2012
51	Sri Surya Bhushan Ojha, S.D.J.M., Deoghar (UOT to Ranchi)		31.05.2012
52	Sri Shatrunjay Kumar Singh, Addl. Civil Judge (Jr. Div.), Seraikella (UOT to Giridih)		28.05.2012
53	Sri Dharmendra Kumar Singh, Railway Judicial Magistrate, Chaibasa (Porahat) UOT to Hazaribagh		30.05.2012
54	Sri Amit Shekhar, Civil Judge (Jr. Div.), Gumla		31.05.2012
55	Sri Yashwant Prakash, S.D.J.M., Ranchi		30.05.2012
56	Sri Santosh Kumar No.2, J.M., Dhanbad		31.05.2012
57	Sri Srish Dutta Tripathi, Registrar, Dumka (UOT to Ranchi)		28.05.2012
58	Sri Surendra Nath Mishra, Civil Judge (Jr. Div.), Chatra		31.05.2012
59	Sri Kamlesh Kumar Shukla, Civil Judge (Jr. Div.), Ranchi		01.06.2012
60	Sri Uttam Anand, Addl. Civil Judge (Jr. Div.), Ranchi		29.05.2012
61	Sri Anand Prakash, J.M., Dhanbad		31.05.2012
62	Sri Deepak Baranwal, Civil Judge (Jr. Div.), Lohardaga		31.05.2012
63	Sri Shyam Nandan Tiwari, J.M., Ranchi		10.06.2012
64	Sri Vinod Kumar Singh, J.M.-cum-P.M. JJB, Chaibasa		01.06.2012
65	Sri Sanjay Kumar Singh No.2, Railway J.M., Daltonganj (UOT Jamshedpur)		04.06.2012



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01	02	03	04
66	Sri Ramesh Chandra, Railway J.M., Ranchi		18.06.2012
67	Sri Manish Ranjan, J.M.-cum-P.M. JJB, Deoghar		03.06.2012
68	Sri Kanwal Jeet Chopra, Assistant Registrar (Judicial), J.H.C., Ranchi		06.06.2012
69	Sri Ghulam Haidar, S.D.J.M, Chaibasa		06.06.2012
70	Sri Rakesh Kumar Mishra, Civil Judge (Jr. Div.), Jamshedpur		12.06.2012
71	Sri Prabhakar Singh, S.D.J.M., Sahebganj		03.06.2012
72	Sri Kumar Kranti Prasad, Registrar-cum-J.M.-cum-P.M., JJB, Simdega	27.05.2007	27.05.2012
73	Sri Taufique Ahmad, J.M., Jamshedpur (UOT to Chatra)		03.06.2012
74	Sri Manish, J.M., Ranchi		31.05.2012
75	Sri Sanjay Kumar Choudhary, S.D.J.M., Chatra (UOT to Hazaribagh)		01.06.2012
76	Sri Amresh Kumar, J.M., Dhanbad		03.06.2012
77	Sri Niraj Kumar Vishwakarma, Registrar, Giridih (UOT to Pakur)		31.05.2012
78	Sri Yogesh Kumar, J.M.-cum-P.M. JJB, Dhanbad		31.05.2012
79	Sri Prakash Jha, S.D.J.M.-cum-P.M. JJB, Pakur (UOT to Ranchi)		30.05.2012
80	Sri Arun Kumar Dubey, J.M., Jamshedpur		31.05.2012
81	Sri Shwaymbhu, J.M., Daltonganj (UOT to Giridih)		03.06.2012
82	Sri Ajay Kumar Singh, J.M., Hazaribagh (UOT to Deoghar)		07.06.2012
83	Sri Rajeev Ranjan, J.M., Ranchi (UOT to Deoghar)		05.06.2012
84	Sri Rajesh Sinha, J.M.-cum-P.M. JJB, Ranchi	31.05.2007	31.05.2012
85	Sri Debashis Mohapatra, Registrar-cum- Addl. Civil Judge, (Jr. Div.), Daltonganj		31.05.2012

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01	02	03	04
86	Sri Durgesh Chandra Awasthi, Registrar-cum-Civil Judge (Jr. Div.), Latehar (UOT to Pakur)		27.05.2012
87	Sri Mukulesh Chandra Narain, J.M., Ranchi (UOT to Deoghar)		29.05.2012
88	Sri Vishal Srivastava, S.D.J.M., Gumla (UOT to Chaibasa)		31.05.2012
89	Sri Tarun Kumar, J.M.-cum-P.M. JJB, Chatra		28.05.2012
90	Sri Gati Krishna Tiwary, J.M., Deoghar		29.05.2012
91	Smt. Garima Mishra, J.M., Bokaro		01.06.2012
92	Sri Yogesh Kumar Singh, J.M., Dhanbad		29.05.2012
93	Sri Onkar Nath Choudhary, A.O., Judicial Academy, Ranchi		01.06.2012
94	Sri Raj Kumar Mishra, J.M., Chatra (UOT to Hazaribagh)		31.05.2012
95	Sri Dinesh Kumar, Civil Judge (Jr. Div.)-cum-J.M., Ghatshila (Jamshedpur)		03.06.2012
96	Sri Dinesh Kumar Mishra, S.D.J.M., Dumka		31.05.2012
97	Sri Rajesh Srivastava, J.M., Koderma (UOT to Khunti)		31.05.2012
98	Sri Madhuresh Kumar Verma, Registrar, Pakur (UOT to Daltonganj)		29.05.2012
99	Sri Sanjay Singh Yadav, Judicial Magistrate, Hazaribagh (UOT to Giridih)		22.07.2012
100	Sri Akhilesh Kumar, J.M., Dhanbad UOT to Bermo at Tenughat		03.06.2012
101	Sri Prabhat Kumar Sharma, Registrar-cum-J.M., Bokaro		01.06.2012
102	Sri Ravi Shankar Mishra, J.M., Jamshedpur		31.05.2012
103	Sri Rajendra Kumar Sinha, J.M., Dhanbad		01.06.2012

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01	02	03	04
104	Sri Anil Kumar No.2, J.M., Dumka		01.06.2012
105	Sri Bimlesh Kumar Sahay, Registrar, Chaibasa		01.06.2012
106	Sri Yogesh Chandra Verma, Registrar, Bermo at Tenughat		03.06.2012
107	Sri Rakesh Kumar, S.D.J.M.-cum-P.M. JJB, Giridih (UOT to Hazaribagh)	28.05.2007	28.05.2012
108	Sri Sanjiv Kumar Verma, J.M., Dhanbad		01.06.2012
109	Sri Vinod Kumar Tiwari, Registrar, Jamtara		01.06.2012
110	Sri Ajai Kumar Srivastava, J.M.-cum-P.M. JJB, Seraikella		01.06.2012
111	Sri Kumar Pawan, S.D.J.M.- cum- Civil Judge (Jr. Div.), Simdega		01.06.2012
112	Sri Manoj Kumar Tripathi, S.D.J.M., Sahebganj (Rajmahal)		03.06.2012
113	Sri Asif Eqbal, J.M., Daltonganj		03.06.2012
114	Sri Bipin Bihari Gautam, Civil Judge (Jr. Div.)-cum-J.M., Chaibasa (UOT to Chatra)		28.05.2012
115	Smt. Kavita Das, (Now Kashika M. Prasad), J.M., Jamshedpur	05.06.2007	05.06.2012
116	Sri Prafulla Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.), Jamtara (UOT to Gumla)	07.06.2007	07.06.2012
117	Smt. Kusum Kumari, .J.M.-cum- Civil Judge (Jr. Div.), Garhwa		06.06.2012
118	Sri Soumendra Nath Sikdar, J.M., Ranchi (UOT to Lohardaga)		06.06.2012
119	Smt. Kalpana Hazarika, J.M.-cum- Civil Judge (Jr. Div.), Dumka		06.06.2012

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01	02	03	04
120	Sri Daya Ram, J.M., Daltonganj (UOT Dhanbad)		01.06.2012
121	Sri Sachindra Birua, J.M., Dhanbad		27.05.2012
122	Sri Nirupam Kumar, J.M., Giridih (UOT to Jamshedpur)		30.08.2012
123	Sri Abhimanyu Kumar, J.M., Jamshedpur (UOT to Hazaribagh)		03.09.2012
124	Sri Sanjeev Jha, J.M., Dhanbad, (UOT to Bermo at Tenughat)		19.09.2012
125	Sri Alok Kumar, J.M., Hazaribagh (UOT to Koderma)		02.09.2012
126	Sri Rajesh Kumar Singh, J.M., Jamshedpur	02.09.2007	02.09.2012
127	Sri Abhas Verma, Law Officer, Law (J), Deptt., Ranchi (UOT to Sahebganj)		24.09.2012
128	Sri Akhilesh Kumar Tiwari, S.D.J.M., Madhupur (Deoghar)		02.09.2012
129	Sri Piyush Srivastava, J.M., Ranchi (UOT to Gumla)		19.09.2012
130	Smt. Neerja Ashri, Law Officer, Law (J), Deptt., Ranchi		10.09.2012
131	Sri Satyakam Priyadarshi, Assistant Registrar, J.H.C., Ranchi (UOT to Hazaribagh)		03.09.2012
132	Sri Avinash Kumar Dubey, J.M., Giridih (UOT to Jamshedpur)		09.09.2012
133	Sri Sanjay Kumar Dubey, J.M., Dhanbad (UOT to Bermo at Tenughat)		11.09.2012
134	Sri Sachindra Nath Sinha, J.M., Jamshedpur (UOT to Seraikella)		02.09.2012



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01	02	03	04
135	Sri Arvind Kumar No.2, J.M.-cum- Civil Judge (Jr. Div.), Bokaro		18.09.2012
136	Sri Kankan Pattadar, J.M., Dhanbad (UOT Giridih)		30.08.2012
137	Sri Chaudhary Ahsan Moiz, J.M., Dhanbad (UOT to Jamtara)	07.09.2007	07.09.2012
138	Sri Koushik Mishra, J.M., Giridih (UOT to Latehar)	29.09.2007	29.09.2012
139	Sri Shailendra Kumar, Registrar, Hazaribagh (UOT to Ranchi)		25.09.2012
140	Sri Braj Kishore Pandey No.2, J.M., Dhanbad (UOT to Daltonganj)		02.09.2012
141	Sri Prem Shankar, Law Officer, Law (J), Deptt., Ranchi (UOT to Bermo at Tenughat)		10.09.2012
142	Sri Vijay Kumar Srivastava, Registrar-cum-J.M.-cum-Civil Judge (Jr. Div.), Koderma		16.09.2012
143	Sri Suraj Prakash Thakur, J.M., Jamshedpur (UOT to Pakur)		02.09.2012
144	Sri Binay Kumar Lal, J.M., Garhwa (UOT to Dhanbad)		02.09.2012
145	Sri Shankar Kumar Maharaj, J.M., Ranchi (UOT to Lohardaga)		29.08.2012

Representations dated 26.07.2012, 13.07.2012, 06.08.2012 and 06.09.2012 submitted by S/Sri Satya Nath Sinha, C.J.M, Dumka, Lal Bihari, Retd. Sub-Judge-cum- Secretary DLSA, Godda , Satya Pal, S.D.J.M., Hazaribagh and Prem Shankar, Law Officer, Law (Judicial), Department, Govt of Jharkhand, Ranchi respectively stand disposed off.

By order of the Court,

Sd/- A.V. Singh

Registrar General

Memo No. \_\_\_\_\_/Apptt dated Ranchi the \_\_\_\_\_ April, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms and Rajbhasha, Jharkhand, Ranchi for information with reference to Resolution No. 6/Stha.-Vividh-009-08/04 Ka. 6429/Ranchi dated 15<sup>th</sup> December, 2004 read with resolution of the Finance Department, Government of Jharkhand contained in the memo No. 6/s-4(P.R)-03/2010/1990-Vi- dated 29.06.2010/ The Accountant General (A&E), Jharkhand, G.E.-5, Doranda, Ranchi for information and necessary action.

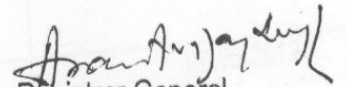
Sd/- A.V. Singh

Registrar General

Memo No. 3828-53 /Apptt dated Ranchi the \_\_\_\_\_ <sup>11<sup>th</sup></sup> April, 2013

Copy forwarded to the Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi/ All the Principal District & Sessions Judges of Jharkhand, including the Principal Judicial Commissioner, Ranchi/ The Director, Judicial Academy, Jharkhand, Ranchi/ both the Assistant Registrar (Judicial), Jharkhand High Court, Ranchi for information and (communication to the officers concerned).

(-) For Secretary, Law (J), Deptt.,  
Jharkhand, P. D.J./P.J.C., Ranchi/Director,  
Judicial Academy, Jharkhand only.

  
Registrar General